

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ITEM NO.18  
CP No.17 of 2021**

**Coram:**

**Hon'ble Shri Deep Chandra Joshi, Member (J):** Hearing through  
**Hon'ble Shri Prasanta Kumar Mohanty, Member (T):** Video Conference

**ATTENDANCE-CUM-ORDER SHEET OF HEARING OF THE NATIONAL  
COMPANY LAW TRIBUNAL, GUWAHATI BENCH ON 19.01.2023**

In the matter of: Tushar Kanti Roy  
Versus  
Hotel Indira Pvt. Ltd. and others

Section: Under Section 241/242 of the Companies Act, 2013

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. S. SANCHETI	Advocate	Petitioner	Present in Video
2.	MR. R.DUBEY	Advocate	R-1	Conference

**ORDER**

**Date of Order: 19.01.2023**

The matter is taken up for hearing through Video Conferencing. Heard the parties present. In view of the order passed in the Main Petition - CP No. 14/GB/2019, the present IA is adjourned.

**2. List this case along with other related matters on 02.03.2023.**

**Sd/-**

**Sd/-**

**(Prasanta Kumar Mohanty)  
Member (Technical)  
/D-19.01.2023/**

**(Deep Chandra Joshi)  
Member (Judicial)**